

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UN-STARRED QUESTION NO. 742**  
TO BE ANSWERED ON 05.02.2021

**Commission for Air Quality Management**

742 SHRI NISITHPRAMANIK:  
SHRI RAJA AMARESHWARANAIK:  
DR.JAYANTA KUMAR ROY:  
DR.SUKANTAMAJUMDAR:  
SHRI VINOD KUMAR SONKAR:  
SHRI BHOLA SINGH:  
SHRIMATISANGEETAKUMARI SINGH DEO

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note of the alarming situation of air quality index in the National Capital Region (NCR) during winter and if so, the details thereof;
- (b) whether the Government proposes to create an overarching body to consolidate all monitoring bodies and to bring them on board on an unified platform for efficient air quality management and if so, the details thereof;
- (c) whether the Government has promulgated an Ordinance for the establishment of the Commission for the Air Quality Management in NCR and adjoining areas and if so, the details thereof;
- (d) whether the Commission for Air Quality Management in NCR and adjoining areas is currently operational; and
- (e) if so, the details thereof and the other steps taken by the Government to control pollution in NCR?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) to (e) A Commission for Air Quality Management in National Capital Region and Adjoining Areas' has been constituted through promulgation of an ordinance to replace multiple Committees and to streamline public participation, inter-State cooperation, expert involvement, research and innovation so as to mitigate air pollution in National Capital Region (NCR) and Adjoining Areas. The Commission has been constituted on 05.11.2020 and is currently operational.

The Government has taken several actions to curb air pollution in Delhi-NCR region, which interalia includes following:

- Comprehensive Action Plan (CAP) and Graded Response Action Plan identifying timelines and implementing agency for actions identified for prevention, control and mitigation of air pollution in Delhi and NCR has been notified.
- All operational brick kilns have been shifted to zig-zag technology in Delhi and NCR.
- Installation of on-line continuous (24x7) monitoring devices for all red category industries in Delhi and NCR.
- A new Central Sector Scheme on ‘Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi’ has been launched.
- Banning of burning of biomass.
- Advisory issued to Implementing agencies and State Boards in Delhi NCR regarding use of mechanised rod sweeping and dust suppressant.
- Development of mechanism for redressal of public complaints regarding air pollution issues in Delhi and NCR (through ‘Sameer App’, ‘Emails’(aircomplaints.cpcb@gov.in) and ‘Social Media Networks’ (Facebook and Twitter) etc.
- Concerted actions as above have had a positive impact on air quality of Delhi-NCR region and improvement has been noted in the Air Quality as under:

	2016	2017	2018	2019
Number of Good to Moderate days	108	152	159	182
Number of Poor to Sever days	246	213	206	183

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